केन्द्रीय विद्युत विनियामक आयोग

CENTRAL ELECTRICITY REGULATORY COMMISSION

6th, 7th & 8th Floor, Tower-B, World Trade Centre, Nauroji Nagar, New Delhi-110029
Phone: 011-23353503; Fax-23753923

Petition No.~~77~~**GT/2025 Diary No. 1067/2024** Date: 4.9.2025

To
Additional General Manager (Commercial)
NTPC Limited, NTPC Bhawan,
Core- 7, Scope Complex, 7 Institutional Area,
Lodhi Road, New Delhi- 110003

Subject: Petition for determination of tariff for MTPS Stage-II (2x195 MW) for the period 1.4.2024 to 31.3.2029.

Sir,

With reference to above subject, and under Regulation 28(10) of the CERC Conduct of Business Regulations, 2023, following additional information is required to be submitted on an affidavit, with an advance copy to the Respondents, on or before **17.9.2025**:

a) *Rationale for claiming majority of Additional capital expenditure under multiple regulations and power to relax.*

b) *Provide the basis and computation of Security expenses claimed along with rationale for y-o-y increase.*

c) *Basis and computation of claimed Water charges for 2024-29.*

d) *Provide the basis and computation of Ash transportation expenses claimed under O&M*

2. The Respondents shall file their replies by **22.9.2025** after serving copy to the Petitioner, who may file its rejoinder, if any, on or before **25.9.2025**. The due date for filing the additional information and reply/rejoinder shall be strictly complied.

3. The Petition shall be listed for hearing in due course for which separate notice will be issued.

Yours sincerely,

(Deepak Pandey)
Assistant Chief (Law)

Copy to:
All Parties